

| Annexure-1 | | | | | | | | | | | | | | | |
|---|------------------|--------------------|---------------------------|--------------------------------|--|-----------------|-------------------------------------|-----------------------------|------------------------|------------------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| Name of the corporate debtor: Indiglobal Tradelinks Private Limited | | | | | Date of commencement of CIRP: 18.02.2021 | | | | | List of creditors as on:06.10.2021 | | | | | |
| Secured financial creditors belonging to any class of creditors | | | | | | | | | | | | | | | |
| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | | Date of receipt of claim | Amount claimed [Amount in Rs.] | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| NIL | | | | | | | | | | | | | | | |
| TOTAL | | | | - | - | | - | | | - | - | - | - | - | |